

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.16
C.P (IB) No.123/BB/2021

IN THE MATTER OF:

J C Flower Arc Private Limited	...	Petitioner
Vs.		
Nitesh Residency Hotels Private limited	...	Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Ms. Divya
For the Respondent	:	Shri Siddarth Suman

ORDER

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. The Ld. Counsel for the Respondent submits that the matter is pending before the Hon'ble High Court of Karnataka and is coming up for hearing in the last week of October, therefore, requested time for first week of November in the present case.
3. The Ld. Counsel for the Petitioner requested to give a shorter date. She is given liberty to come up with a request for early haring in case the matter is disposed of by the Hon'ble High Court of Karnataka. List the case on **02.11.2023.**

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Gayathri

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)